

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1919**

TO BE ANSWERED ON THE 3RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

INMATES IN PRISONS

1919. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number and types of prisons along with the total number of inmates including under-trials in the country;**
- (b) whether religion and caste details of the prisoners are made accessible to the citizens of the country;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government is likely to direct the National Crime Records Bureau (NCRB) on promptness of prison statistics; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) : National Crime Records Bureau (NCRB) compiles prison statistics reported to it by States and Union Territories (UTs) and publishes the same in its annual report "Prison Statistics India". The latest published report is of the year 2018. There were a total of 1339 prisons in India as on December 31, 2018, which includes 144 Central prisons, 404 District prisons, 628 Sub prisons, 24 Women prisons, 19 Borstal Schools, 77 Open prisons, 41 Special prisons and 2 other prisons. There were a total of 4,66,084 prison inmates in these prisons, out of which 3,23,537 were undertrials.

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(b) & (c) : The data on religion and caste of prisoners is available in public domain on NCRB's website : <http://ncrb.gov.in>. The data available pertains to the years from 1998 to 2018.

(d) & (e) : The latest published report on prison statistics pertains to the year 2018. NCRB makes all efforts to promptly compile and publish the data.
